- Network is being optimized.

- Sales teams are being formed to have regular interaction with Points of Sales.

- Monthly meetings are being held with franchisees to get feedback on customer issues.

Agreement on trans—border insurgency

*105. SHRI SANTOSH BAGRODIA:
      SHRI GIREESH KUMAR SANGHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a)   whether there exists a regional agreement among SAARC countries on trans-border insurgency;

(b)   if so, the details thereof;

(c)   whether Government is aware of the reported statement by a member of the Standing Committee of Nepali Maoist Organization UCPN-M claiming to support the Indian naxal groups;

(d)   if so, whether Government has taken up the issue with the Nepalese Government; and

(e)   if so, the response of that Government?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SHASHI THAROOR): (a) to (e) 1. There are two SAARC Regional Agreements to address the issue of trans border insurgency. The **SAARC Regional Convention on Suppression of Terrorism** signed in 1987 and its Additional Protocol signed in 2004. The **Convention on Mutual Assistance in Criminal Matters** was signed during the 15th SAARC Summit in Colombo (2-3 August 2008).

2.   The provisions of the above mentioned SAARC Agreements will enable evidence sharing among Member States and enable seizure and confiscation of funds meant for criminal and terrorist activities.

3.   A senior member of UCPN-M had reportedly made a statement that they are extending support and cooperation to Indian Maoists, which was subsequently refuted by the leader of the UCPN-M. The Nepalese Government has assured that it would not allow its territory to be used for any activity against India.

Discussions during the Ninth Trilateral Meet

*108. SHRI BHARATKUMAR RAUT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a)   the issues discussed in the recently held Ninth Trilateral Meet among India, China and Russia; and

(b)   the salient features of the decisions taken/agreements signed in the meeting?